

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2327
(To be answered on the 13th March 2025)**

ROOF COLLAPSE AT DELHI AIRPORT

2327. SHRI GURMEET SINGH MEET HAYER

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is true that a portion of the roof at Terminal 1 of Indira Gandhi International Airport in New Delhi collapsed on June 28, 2024 due to heavy rainfall resulting in one fatality and injuries to several individuals;
- (b) if so, the details thereof along with the details of reports/investigations conducted in this regard;
- (c) the measures taken by the Government to ensure that such incidents would not occur at any airport of the country in the future;
- (d) the details of any compensation provided to the victims and their families; and
- (e) whether the Government has fixed any responsibility and accountability in this regard and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a): During heavy rain, forecourt canopy collapsed at Terminal 1D of Indira Gandhi International Airport, Delhi on 28.06.2024, resulting in one fatality and injuries to nine individuals.

(b): Following the incident, this Ministry constituted a High-Level Expert Committee comprising Structural Engineers from IIT Delhi to assess the incident and the report has been submitted by IIT Delhi.

(c): All the Airport Operators have been directed to carry out a thorough evaluation of all civil, electrical and technical aspects of the building including the design, specifications and workmanship of the roof sheeting structure before the onset of monsoon every year. Additionally, all the Airport Operators were directed to carry out a Third Party Audit of structural stability of Airport buildings and associated infrastructures through a reputed

Government Institution/ Body such as IITs, NITs, CBRI, EIL etc.

A workshop cum hand holding session was conducted with the airport operators on 28.01.2025 on "Structural Stability of Airport Buildings and Associated Infrastructure" in collaboration with the Central Building Research Institute (CBRI).

(d): A compensation of Rs.20 lakh has been provided to the family of the deceased and Rs.3 lakh each to the injured by DIAL.

(e): Delhi International Airport Limited (DIAL) is governed by the Operation, Management and Development Agreement (OMDA) signed between Airports Authority of India (AAI) and DIAL, whereby the functioning operations, maintenance, development, design, construction, upgradation, modernisation, finance, management and keeping the airport in good repair and operating condition has been assigned to the Joint Venture Company i.e. DIAL. DIAL has furnished inputs on the findings of the investigation report of IIT Delhi. The response of DIAL is under examination by Airports Authority of India.
